

4422. [Transferred to 26th August, 1993]

**Sixth PIC Conference on pesticides**

4423. SHRI SHANKAR DAYAL SINGH:

SHRI BRAHMADEO ANAND PASWAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether India participated in the 6th PIC Meeting held at Geneva from 28th June to 2nd July, 1993 for discussing the subject of pesticides;

(b) if yes, who had represented India at this meet;

(c) whether any NGOs from our country too participated therein, if yes, the details thereof;

(d) what are the details of the agenda, deliberations and conclusions of this Conference; and

(e) what implications these have for India?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) No, Sir.

(b) Question does not arise.

(c) No, Sir.

(d) and (e) Details of the agenda items are given in Statement. (See below). According to the information available from Food and Agriculture Organisation of the United Nations, Rome, Italy, the report of this meeting has not yet been cleared by all participants and thus details of deliberations and conclusions of this Conference are not yet available.

**Statement**

***Agenda items of Sixth meeting on prior Informed Consent (PIC)***

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|---|---------------------|
| 1. Opening  |                     |
| 2. Adoption of Agenda   |                     |
| 3. Organization of work   |                     |
| 4. Progress in implementation of the FAO/UNEP Joint Programme on PIC, including review of related work by other international organizations | Background Paper 1. |
| 5. Closed Expert Group Meeting on procedural matters (Point included if necessary)  |                     |
| 6. Problems encountered in implementing PIC procedures specific problems related to industrial chemicals                                    | Background Paper 2. |
| 7. The UNEP/UNITAR Workshop in Association with FAO on Role of Industry in Implementing PIC industry recommendations and experience gained  | Background Paper 3. |
| 8. Recommendations for steps to be taken at national levels for the effective implementation of PIC   | Background Paper 4. |
| 9. Development of additional guidance material and a future Programmed Learning Document to assist DNAs in making decisions                 | Background Paper 5. |
| 10. Development of Category 1A+list of pesticides through the grading point system  | Background Paper 6. |

1	2	3
11.	Importing Country Responses for chemicals included in the PIC procedure—status	Background Paper 7.
12.	Draft disclaimer and cover pages for future DGDs	Background Paper 8
13.	Candidates Chemicals for possible inclusion in the PIC procedure	Background Paper 9.
	* with 5 or more valid control actions	
	* with control actions entering into force after 1 January, 1992	
	* chemicals no longer in production, but still being traded	
14.	Technical matters related to Category 1A+ pesticides verbal presentations and discussion of additional information	
15.	Review of draft DGDs	Background Paper 10
16.	Final decision on inclusion of chemicals in PIC closed session	
	* chemicals with valid control actions	
	* chemicals included because of problems in developing countries (Category 1A+)	
17.	Other matters	
18.	Adoption of report	

#### Model watershed projects

4424. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Watershed Development Policy Committee has approved Model Watershed Projects for all the 115 selected Agro Climatic zones;

(b) how many such zones are in Maharashtra;

(c) whether all the 2,410 Watershed Development Projects to be taken up by the States have been approved;

(d) if not, what are the reasons therefor;

(e) how many of them are in Maharashtra; and

(f) what are the salient features of the criterion laid down for the approval of (a) and (c) above?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) Out of 115 selected Agro-climatic Zones, the National Watershed Development Policy Committee has approved Model Watershed Plans for 107 Agro-climatic Zones. In addition 7 more Model Projects have been finalised and (technical clearance given to State Governments. One Model Watershed is pending with Karnataka Government.

(b) The National Watershed Development Project for Rainfed Areas (NWDPA) is in operation in 9 Agro-climatic Zones in Maharashtra and all the 9 Model Watersheds have been cleared by Government of India.

(c) and (d) The State Governments have formulated 2067 projects and the State Level Sanctioning Committees of various States have sanctioned 1921 watershed projects. Formulation of the remaining watershed projects is in progress.